

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 1

Date : 12/02/2018
Day : Monday
Time : 02:30P.M

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

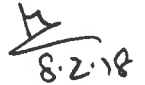
<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>REGULAR MATTERS</u>				
1	E/1014/2010	SUKAM POWER SYSTEMS LTD.	C.C.E. Delhi-III	Bipin Garg/DR	
2	E/1015/2010	KUNWAR DEEP SACHDEVA, CEO	C.C.E. Delhi-III	Bipin Garg/DR	
3	E/1016/2010	KARAMBEER DRIVER	C.C.E. Delhi-III	Bipin Garg/DR	
4	E/1017/2010	SNOW TRACK INDIA	C.C.E. Delhi-III	Bipin Garg/DR	
5	E/1018/2010	ABHILASHA SALES CORPORATION	C.C.E. Delhi-III	Bipin Garg/DR	
6	C/50977/2015	Inder International	C.C. Amritsar	Saurabh Kapoor, Advocate/DR	



Prepared By



Checked By



MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh